

EXPRESSION OF INTEREST (EOI)

ROC.No.763/2023-CPS

The High Court for the State of Telangana proposes to take 150 Nos. of duplex networking Monochrome Laserjet Printers for the use of the High Court under Managed Print Solution. Interested bidders can submit their sealed quotations for supply of 150 Nos. of Monochrome Laserjet Printers (duplex networking) under Managed Print Solution for use in the High Court. The specifications of the Laserjet Printers are as under:

MONOCHROME LASERJET PRINTER SPECIFICATION

Sl. No.	DESCRIPTION	
1	Printer Type	: Monochrome Laserjet Printer (Duplex Network)
2	Print Speed	: 16 and above page per minute
3	Tray Capacity	: 100 sheet and above
4	No. of Trays	: 02 Nos.
5	Paper Supported	: A4 and Legal Sizes The printer should support all makes of locally available paper (A4 & Legal) between 75 -90 GSM.
6	Connectivity	: USB 2.0 and above
7	Supported OS	: Windows XP/Vista/Windows 7, Windows 8, Windows 10, Windows 2003 and Linux.
8	Driver CD / DVD	: All Driver Software in CD/DVD media
9	Monthly print output per printer	: To be mentioned Rs._____

TERMS AND CONDITIONS

- 1) Bidder should have at least **3 years of experience** in the field of providing Managed Print Solutions for the Model which is offered.
- 2) The bidder shall demonstrate the model offered by it on a date to be fixed by the High Court.

Contd .. P2

- 3) The bidder should have Registered Head Office/Branch Office in Hyderabad or Secunderabad for quick replacement of toner cartridges, spares etc., at High Court.
- 4) Bidders should enclose copies of valid registration of V.A.T., PAN No. and Service Tax.
- 5) The successful bidder has to take necessary steps for supply and maintenance of printers offered ie., replacement of toner cartridges, replace of defective printer spares including plastic parts. The High Court only provides electrical power to printer and stationery.
- 6) The successful bidders will have to furnish unconditional Bank Guarantee @ 10% of work order to the High Court of Judicature at Hyderabad valid for a period of one year within 15 working days of issue of work order, towards performance guarantee.
- 7) Price indicated shall be inclusive of all taxes applicable, and shall be per printer per month.
- 8) The price quoted shall be valid for a period of one year from the date of work order without any escalation irrespective of any changes in taxes etc.
- 9) The amount will be paid to the successful bidder in four equal instalments i.e., at the end of each quarter, through the PAO and the amount will be directly credited to the account of the successful bidder.

The Registrar (I.T)-cum-Central Project Coordinator may at his discretion ask the bidder for clarification of their bids including price.

The Registrar (I.T)-cum-Central Project Coordinator reserves the right to accept or reject any or all the quotations without assigning any reasons.

The intending bidders shall submit their sealed quotations according to above specifications to the undersigned on or before **25-11-2023 (Saturday)** during the office hours.



**REGISTRAR (I.T.)-cum-
CENTRAL PROJECT COORDINATOR**